

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2017 &
IA NOS. 875, 514 & 861 OF 2017 & IA NO. 48 OF 2018**

Dated: 7th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

BLA Power Pvt. Ltd. Appellant(s)

Vs.

**State of Madhya Pradesh through Energy Departments & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Buddy A. Ranganadhan
Ms.Shikha Ohri

Counsel for the Respondent(s) : Mr. Paramhans
Mr. Nitin Gaur for
Mr. Aashish Anand Bernard for R-2

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr.Vikas Upadhyay for R-3

Ms. Mandakini Ghosh
Ms. Ritika Singhal
Mr. Gajendra Tiwari for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **12th & 14th March 2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**